

[Secretary]

March, 1969, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

the current session and assented to by the President since a report was last made to the House on the 18th February, 1969.

12.48 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

PRESIDENT'S ASSENT TO BILL

SECRETARY : Sir, I also lay on the Table the Public Employment (Requirement as to Residence) Amendment Bill, 1969 passed by the Houses of Parliament during

MR. SPEAKER : The committee on Absence of Members from the Sitting of the House in their Ninth Report have recommended that leave of absence to be granted to the following members for the periods indicated in the Report as under.

(1) Shri Erasmo de Sequeira	11th November to 20th December, 1968 (Sixth Session).
(2) Shrimati Vijaya Raje	11th November to 20th December, 1968 (Sixth Session).
(3) Shri V. Y. Tamaskar	11th November to 20th December, 1968 (Sixth Session).
(4) Shri Abdul Ghani Dar	19th February to 14th March, 1969 (Seventh Session).
(5) Maulana Ishaq Sambhali	19th February to 15th March, 1969 (Seventh Session).
(6) Shri Mohammad Yusuf	19th February to 11th March, 1969 (Seventh Session).
(7) Shri Ram Sewak Yadav	17th February to 16th April, 1969 (Seventh Session).
(8) Maharani Vijayamala Rajaram Chhatrapati Bhonsale	17th February for 18th March, 1969 (Seventh Session).
(9) Shri Mahadevappa Rampure	19th February to 1st April, 1969 (Seventh Session).
(10) Shri Piloo Mody	25th February to 28th March, 1969 (Seventh Session).
(11) Shri Pashabhai Patel	17th February to 22nd March, 1969 (Seventh Session).

I take it that the House agrees with the recommendations of the Committee.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : The members will be informed accordingly.

12.49 hrs.

STATEMENT BY MEMBERS UNDER DIRECTION 115 AND MINISTERS REPLY THERETO

SHRI E. K. NAYANAR (Palghat) : Mr. Speaker Sir, during the question Hour on